

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **15.02.2024** (THURSDAY)
CHENNAI BENCH (**HYBRID MODE**)

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10.25 am

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and
Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

(On behalf of the bench, Hon'ble Mr. Justice M. Venugopal, Member (Judicial) will deliver the Judgment.)

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 330/2022 IA No. 728/2023	Mr. Sethuraman Mahadevan & 183 Ors. Vs Ozone Urbana Infra Developers Pvt Ltd.	Mr. P Raj Kumar Jhabakh	Mr. B Vikram Veerasamy

10.30 am

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and
Hon'ble Mr. Arun Baroka, Member (Technical)**

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	IA No. 59/2024 (Review Petition) in TA No. 79/2021 ((Comp App (AT) (Ins) No.851/ 2020 & IA No.432/2021) For Urgent Hearing IA No.191/2023 For Additional docs. IA No. 329/2023) Delay in refiling IA No. 60/2024	Ashok Kriplani, Erst. RP of Dreamz Infra India Ltd. Vs Konduru Prasanth Raju, RP of Dreamz Infra India Ltd.& 17 Ors.	Ms. Shweta Mahajan	

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 25/2024 For Stay IA No. 87/2024	Vasathi Anandi Housing Welfare Association Vs Vasathi Housing Ltd.	Mr. Pogulkonda Pratap	
3	Comp App (AT) (CH) (Ins) No. 26/2024 For Condone Delay IA No. 88/2024 To Dispense with IA No. 89/2024	M/s. SbeeCables (India) Limited Vs C A Mahalingam Sureshkumar, Liquidator of M/s. EasunReyrolle Ltd. (in Liquidation)	Mr. Sriram Venkatavaradan	
4	Comp App (AT) (CH) (Ins) No. 462/2023 For Condone Delay IA No. 1446/2023	Pankaj Kumar & Anr. Vs Praiseworth Infra Pvt. Ltd. (In Liquidation) Rep through its Liquidator, Mr. C Ramasubramiam WITH	Mr. K Bijai Sundar	
5	Comp App (AT) (CH) (Ins) No. 463/2023 For Condone Delay IA No. 1447/2023	Pankaj Kumar & Anr. Vs Praiseworth Infra Pvt. Ltd. (In Liquidation) Rep through its Liquidator, Mr. C Ramasubramiam	Mr. K Bijai Sundar	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) No. 117/2023 For Condone Delay IA No. 1437/2023 For Stay IA No. 1438 & 1439/2023 For Exemption IA No. 1440/2023	Alliance Business School & 4 Ors. Vs Dr. Madhukar G. Angur & 17 Ors	Mr. Cyril Prasad Pais	Ms. Ashima Mandla- R1
7	Comp App (AT) (CH) (Ins) No. 255/2023 For Stay IA No. 810/2023	Phoenix Arc Private Limited Vs	Mr. TK Bhaskar Mr. Mayan H Jain	Mr. Abhishek Anand

	To adv. Hg. IA No. 124 & 141/2024	Pankaj Srivastava, Liquidator of Samruddhi Realty Ltd.		
8	Comp App (AT) (CH) (Ins) No. 210/2023 For Exemption IA No. 698/2023 For Stay IA No. 699/2023 Urgent Listing IA No. 700/2023 To Vacate Stay IA No. 1166/2023 Additional docs IA No. 1308/2023 & 99/2024 To Adv. Hg. IA No. 1377/2023	Attluru Sreenivasulu Reddy Vs A.S. Met Corp Pvt. Ltd. & Anr.	Mr. S Athiban Vijay	Mr. Sriram Venkatavaradan- R1 Mr. Manjeet Buch IRP/R2

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	IA No. 128/2024 (Adv. Hg.) in Comp App (AT) (CH) (Ins) 90/2022 IA No. 204/2022 To dispense with IA No. 206/2022	Mr. Sutanu Sinha Liquidator of IVRCL Ltd. Vs Life Insurance Corporation of India	Mr. Nithyavendhan K	Mr. B Deepak Narayanan

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	Comp App (AT) (CH) (Ins) No. 450/2023 For Condone Delay IA No. 94/2024	Kiran Martin Golla RP, Vardharaja Foods Pvt. Ltd.	Mr. Adarsh Ramanujam	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	IA No. 817/2023 (Condone Delay) in Comp App (AT) (CH) (Ins) No. 258/2023	V. Pathy Enterprises Vs Ohm Srinivasa Paper Boards Pvt. Ltd	Mr. Krishna Bhagavat	Ms. K Jayasudha
12	Comp App (AT) (CH) (Ins) No. 424/2023 For Stay IA No. 1292/2023	Mr. Satheesh Babu V K Vs Dileep KP, RP	Mr. Pawan Jhabakh	Ms. Reetha D

	For Exemption IA No. 1291/2023	WITH		
13	Comp App (AT) (CH) (Ins) No. 425/2023 For Stay IA No. 1294/2023 For Exemption IA No. 1296/2023	Mr. Saleesh K Satheesh Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
14	Comp App (AT) (CH) (Ins) No. 426/2023 For Stay IA No. 1298/2023 For Exemption IA No. 1297/2023	Mr. Rajesh KS Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
15	Comp App (AT) (CH) (Ins) No. 427/2023 For Stay IA No.1301/2023 For Exemption IA No. 1300/2023	Bindya Saleesh Vs Dileep KP, RP	Mr. Pawan Jhabakh	Ms. Reetha D
16	IA No. 23/2024 For Stay in Comp App (AT) (CH) (Ins) No. 8/2024 To dispense with IA No. 24/2024 For Direction IA No. 127/2024	E.M Najeeb Ellias Mohammed, Promoter of Air Travel Enterprises India Ltd. Vs Union Bank of India Ltd.	Ms. Narmada Sampath	Mr. Varun Srinivasan

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17	Comp App (AT) (CH) (Ins) No. 281/2023 For Condone Delay IA No. 861/2023 Delay in re-filing IA No. 858/2023 For Stay IA No. 859/2023 For Exemption IA No. 860/2023	Tamil Nadu Generation & Distribution Corporation Limited Vs Ms. Anuradha Bisani, Liquidator of Lanco Infotech Ltd.	Mr. ST Raja	Ms. Anuradha Bisani
18	Comp App (AT) (CH) (Ins) No. 220/2023 For Stay IA No. 729/2023	Linen Art Pvt. Ltd. Vs Canara Bank & 3 Ors. WITH	Ms. Tahura Anzar	Mr. ML Ganesh-R1
19	Comp App (AT) (CH) (Ins) No. 221/2023 For Stay IA No. 730/2023	Linen Art Pvt. Ltd. Vs Canara Bank & 3 Ors	Ms. Tahura Anzar	Mr. ML Ganesh-R1

20	Comp App (AT) (CH) (Ins) No. 55/2023 Leave to file IA No. 193/2023 For Direction IA No. 194/2023 For Exemption IA No. 195/2023	Employees Provident Fund Organisation Regional Office Vs M/s. Classic Knits India Pvt Ltd rep by CA.M.Suresh Kumar, RP & 4 Ors.	Mr. PK Panneer Selvam	Mr. PS Suman Mr. Chandramouli Prabhakar- R2 Mr. Bhagavath Krishnan PMN- R3, R4
21	Comp App (AT) (CH) (Ins) No. 135/2023 Leave to file IA No. 452/2023 For Exemption IA No. 803/2023	Malay Bhadra Vs Mr. CA Jasin Jose & Anr.	Mr. J Narayanaswamy	Mr. Hari Kumar G Nair- R1 Mr. Pranav Gopalkrishnan- R2
22	Comp App (AT) (CH) (Ins) No. 343/2023 For Stay IA No. 1042/2023	George Varkey Liquidator, M/s. Propyl Packaging Limited Vs Deputy Commissioner	Mr. Harikumar G Nair Mr. Jerin Asher Sojan	
23	Comp App (AT) (CH) (Ins) No. 408/2023 For Stay IA No. 1247/2023	The Regional Provident Fund Commissioner-II Vs Excel Glass Ltd. & Anr.	Mr. R Vishnu	
24	Comp App (AT) (CH) (Ins) No. 452/2023 For Stay IA No. 1407/2023	Atharv Intertrade Pvt. Ltd. Vs Shivadutt Bannanje RP, Dnyanyogi Shri Shivkumar Swamiji Sugars Ltd.	Bendi Raviteja	Ms. Poornima Devi
25	Comp App (AT) (CH) (Ins) No. 459/2023	Govt. of Tamil Nadu, Commercial Taxes and Registration Dept..Rep by Assistant Commissioner Vs G. V. Ravikumar & Anr. WITH	Mr. B Vijay	
26	Comp App (AT) (CH) (Ins) No. 460/2023 For Condone Delay IA No. 1442/2023	Govt. of Tamil Nadu, Commercial Taxes and Registration Dept..Rep by Assistant Commissioner Vs G. V. Ravikumar & Anr.	Mr. B Vijay	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
27	TA (AT) No. 244/2021 (CA (AT) (Ins) No. 766/2020 For Delay IA No. 2050/2020 Additional docs IA No. 2051/2020)	M/s Metal Gems Vs M/s Saranya Forgings & Engineers India Pvt. Ltd.	Dr. Harsh Surana	
28	Comp App (AT) (CH) (Ins) 99/2023 For Delay in Representation IA No. 375/2023 For Condone Delay IA No. 383/2023 For Stay IA No. 384/2023	Korah John Vs JM Financial Asset Reconstruction Company Ltd. & Anr.	Mr. B Ashok Shenoy	Mr. Ashwin Shanbhag- R1
29	TA (AT) No.181/ 2021 (CA (AT) No. 191/2019)	D. Aravindakshan Vs Agastya Bio Pharm India Ltd. & 5 Ors.	Prof. D Arvindakshan	Mr. K Mahadevan- R1-R6
30	TA (AT) No. 291/2021 (CA (AT) No 178/2020)	Mancherial Cement Co Pvt Ltd & Anr Vs Chandrakant Agarwal	Mr. D Abhinav Rao	
		WITH		
31	TA (AT) No. 292/2021 (CA (AT) No. 179/2020)	Mancherial Cement Co Pvt Ltd & Anr Vs Chandrakant Agarwal & 12 Ors	Mr. D Abhinav Rao	
32	Comp App (AT) (CH) (Ins) No. 33/2021 For Stay IA No. 78/2021 For Exemption IA No. 79/2021 For Urgent Hearing IA No. 80/2021	Prathikantam Gunavardhan Raju Vs Liquidator of Innovative Studios Pvt Ltd & Anr	Mr. Shahbaaz Husain	Mr. B. Dhanaraj- R1 Mr. R. Sivaraman – R2
		WITH		
33	Comp App (AT) (CH) (Ins) No. 36/2021 For Stay IA No. 83/2021 For Exemption IA No. 84/2021 For Urgent Hearing IA No. 85/2021	Prathikantam Gundavardhan Raju Vs Liquidator of M/s. Innovative Studios Pvt. Ltd. & Anr	Mr. Shahbaaz Husain	Mr. B. Dhanaraj- R1 Mr. R. Sivaraman – R2

34	Comp. App (AT) (CH) (Ins) No. 43/2021	Zuberi Engineering Construction Pvt. Ltd. Vs IVRCL Limited	Mr. Amol Vyas Mr. Saumil Sharma	Mr. Nithyavendhan K
35	Comp App (AT) (CH) (Ins) No. 195/2021 For Stay IA No. 394/2021	Upender Kumar Agarwal Vs State Bank of India & Anr.	Mr. S. Rajagopalan	Mr. Vipin Warriar – R1 Mr. Amir Bavani- R2
36	Comp App (AT) (CH) (Ins) No.272/2021 To Adv. Hg. IA No. 588/2021 & 508/2022 For Exemption IA No.589/2021 For Additional docs. IA No. 590 & 594/2021 For Directions IA No. 204 & 914/2023 Adv. Hg. IA No. 1170/2023	Sumit Binani Vs V. Venkatachalam, RP & Anr	Mr. Sandeep Bajaj	Mr. Y. Suryanarayana- R1 Mr. Anirudh Krishnan- R2
37	Comp App (AT) (CH) (Ins) No. 156/2022	GMP Technical Solutions Pvt. Ltd. Vs. Swiss Garnier Genexiaa Sciences Pvt. Ltd.	Ms. Vidyalakshmi Vipin	M/s Ak Mylsamy & Associates
38	Comp App (AT) (CH) (Ins) No.309/2022 For Stay IA No 708/2022	Prakasan V & 10 Ors Vs Shri. Ravindra Chaturvedi	Mr. Shivshankar R Panicker	Mr. Varun Venkatesan
39	Comp App (AT) (CH) (Ins) No. 375/2022 For Exemption IA No. 880/2022	Nippon Life India AIF Trustee Pvt. Ltd. Vs Mrs. Dhanalakshmi Aswatha	Mr. P Raj Kumar Jhabakh	Ms. Amritha Jain
40	Comp App (AT) (CH) (Ins) No. 59/2023 For Stay IA No. 218/2023 To dispense with IA No. 217/2023 Leave to file IA No. 216/2023 Urgent Hearing IA No.219/2023	M/s. SMS Foundation & Investment LLP- Rep by its Designated Partner Manish Kumar B Shah Vs Mr. J John Ohilvi- RP, M/s. Harsha Exito Engineering Pvt. Ltd.	Mr. K Gaurav Kumar, CS	Mr. T Dhanasekaran

02:00 pm
(After rising of Court-III)

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	TA No. 166/2021 (Comp App (AT) (Ins) No. 122/2020)	M. G A Abhimanyu Raja Vs Syndicate Bank & Anr.	Ms. Rohini Musa	Mr. T Ravichandran- R1
2	Comp App (AT) (CH) (Ins) No. 151/2023 For Stay IA No. 501 & 743/2023 For Urgent Hearing IA No. 744/2023 For Vacate Stay IA No. 1372/2023	Disha Choudhary, Erst. Managing Director, Dreamz Infra India Limited Vs Dreamz Sneh Project Allottees Welfare Association & Anr.	M/s King Stubb & Kasiva	Mr. T Ravichandran- R1 Ms. P Chitra Nirmala- R2

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
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